

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

O.A.No.554/94

Date of Order: 8.9.97

DOCUMENT

1. Southern Area Rly. Station
Licenced Porters Union,
Eluru, W.G.Dist., Rep. by
N.Appala Naidu

2. B.Bangarayya

.. Applicants.

AND

Chairman, Rly. Board, New Delhi.

2. The General Manager, S.C.Rly.,
Rail nilayam, Secunderabad.

3. The Divisional Railway Manager,
S.C.Rly., Vijayawada.

4. Regional Labour Commissioner,
Cppt~hivām~Temple,
Vidyanagar, Hyderabad.

.. Respondents.

Counsel for the Applicants

.. Mr. K.K.Chakravarthy

Counsel for the Respondents

.. Mr. V.Rajeswara Rao for
Mr. N.V.Ramana

CORAM:

HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

HON'BLE SHRI B.S. JAI PARAMESHWAR : MEMBER (JUDL.)

O R D E R

A oral order as per Hon'ble Shri R.Rangarajan, Member (Admn.) X

Heard Mr. K.K.Chakravarthy, learned counsel for the applicant and Mr. V.Rajeswara Rao for Mr. N.V.Ramana, learned standing counsel for the respondents.

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2. This OA is filed praying for a direction to the respondents, especially ^{the} R-3 not to deviate the old procedure of maintaining muster roll in accordance with the Act, to maintain the same and pay the wages to the petitioners in full as per man hours has been done till October 1993.

3. The learned counsel for the applicant now submits that a similar case is pending in the High Court of Andhra Pradesh and that he will take further action after the disposal of that case filed ^{before the same} in A.P. High Court. Subject to the above he prays that this OA may be disposed of as withdrawn.

4. In view of the above submission of the learned counsel for the applicant the OA is disposed of as withdrawn with liberty as above. No costs.


(B.S. JAI PARAMESHWAR)
Member (Judl.)

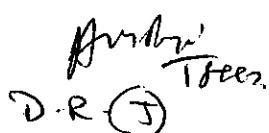
8/9/97


(R. RANGARAJAN)
Member (Admn.)

Dated : 8th September, 1997

(Dictated in Open Court)

sd


Anubh
Teez
D.R. (T)

OA.554/94

1. The Chairman, Railway Board, New Delhi.
2. The General Manager, South Central Railay, Rail Nilayam, Secunderabad.
3. The Divisional Railway Manager, South Central Railway, Vijayawada.
4. The Regional Labour Commissioner, Central, ATT Campus, Opp:Shivam Temple, Vidyanagar, Hyderabad.
5. One copy to Mr.K.K.Chakravarthy, Advocate, CAT, Hyd.
6. One copy to Mr. ~~NxRgxxmxxRxx~~ N.V.Ramana, Addl.CGSC., CAT., Hyd.
7. One copy to D.R.(A), CAT., Hyd.
8. One duplicate copy.

*SPK
29/9/97 (S)*
TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

THE HON'BLE ADMINISTRATIVE TRIBUNAL
HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN: M(A)
AND

THE HON'BLE SHRI R. S. TATWADEV (J)

DATED: 8/8/97

ORDER/JUDGEMENT

M.A./R.A/C.A. NO.

in

R.A. NO. 554/94

Admitted and Interim directions
Issued.

Allowed

Disposed of with directions,

Dismissed

Dismissed as withdrawn

Dismissed for default

Ordered/Rejected.

No order as to costs.

YLKR

II Court.

